

**HIGH COURT OF ANDHRA PRADESH :: AT HYDERABAD**

**Roc.No.615 /SO/RO/2014**

**Dated:30-05-2014**

**NOTIFICATION NO. 9/2014**

Sub: High Court of Andhra Pradesh – A.P.Reorganization Act, 2014 – Change of the name of the High Court as High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh with effect from 2<sup>nd</sup> June, 2014 – Notified – Orders – Issued.

Read: A.P.Reorganization Act, 2014 No.6/2014, dt.01.3.2014.

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The Hon'ble the Chief Justice is pleased to notify the following:

Under Section 30 of A.P. Reorganization Act, 2014, the name of the High Court of Andhra Pradesh shall be "**High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh**" with effect from **2<sup>nd</sup> June, 2014**.

  
**REGISTRAR GENERAL**

To

1. The Prl. Secretary to the Hon'ble the Chief Justice (With a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal).
2. All the P.Ss to the Hon'ble Judges (With a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal).
3. All the Registrars, High Court of A.P., Hyderabad.
4. The Chief Secretary to Government of Andhra Pradesh, Hyderabad.
5. The Special Chief Secretary to Governor, Andhra Pradesh, Hyderabad.
6. The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, Hyderabad.
7. The Under Secretary, Government of India, Ministry of Law and Justice, Department of Justice, New Delhi.
8. The Secretary General, Supreme Court of India, New Delhi.
9. All the Unit Heads in the State.
10. All the Officers, High Court of A.P., Hyderabad.
11. All the Section Heads, High Court of A.P., Hyderabad.
12. The Chief Judges, City Civil Court and City Small Causes Court, Hyderabad.
13. The Metropolitan Sessions Judges, Hyderabad, Vijayawada and

14. The Director, A. P. Judicial Academy, Secunderabad.
15. The Chairman, A.P. Administrative Tribunal, Hyderabad.
16. The Chairman, Industrial Tribunals (I, II & Addl.), Hyderabad.
17. The Special Judge for Economic Offences, Hyderabad.
18. The Special Judge for Essential Commodities Act, Hyderabad.
19. Special Judge for Trial of CBI Cases, Hyderabad and Visakhapatnam.
20. The Special Judge for SCs & STs (POA) Act, 1989- cum- VI Metropolitan Sessions Judge, Secunderabad.
21. The Special Judge for Trial of cases under SCs & STs (POA) Act, 1989-cum-Addl. District & Sessions Judges in the State.
22. The Special Judge for SPE & ACB Cases, Vijayawada & Nellore.
23. The Judge, Family Courts Hyderabad, Adilabad, East Godavari at Rajahmundry, Nalgonda, Nellore, Mahabubnagar, Medak at Sangareddy, Prakasam at Ongole, Secunderabad, Srikakulam, Vijayawada, Visakhapatnam, Warangal, Tirupathi and Kurnool.
24. The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
25. The Chairman, Sales Tax Appellate Tribunal, Hyderabad & Addl. Bench at Visakhapatnam.
26. The Presiding Officers, Labour Courts at Hyderabad, I, II & III, Visakhapatnam, Guntur, Ananthapur, Warangal, & Godavari Khani.
27. The Presiding Officer, State Transport Appellate Tribunal, Hyderabad.
28. The Chairman, Co-operative Tribunal, Hyderabad and Vijayawada.
29. The Presiding Officer, Wakf Tribunal, City Civil Court Compound, Hyderabad.
30. The Secretary to Governor of A.P., Hyderabad.
31. The Registrar General, All High Courts in India.
32. The Registrar Railway Claims Tribunal, Hyderabad.
33. The Registrar, Income Tax Tribunal, Hyderabad.
34. The Registrar, A.P. Administrative Tribunal, Hyderabad.
35. The Registrar, A.P. Lokayukta, Hyderabad.
36. The Registrar, State Consumers Redressal Forum, Hyderabad.
37. The Secretary, Bar Council of A.P., Hyderabad.
38. The Accountant General, Andhra Pradesh, Hyderabad
39. The Advocate General, Andhra Pradesh, Hyderabad
40. The Public Prosecutor, High Court of A.P., Hyderabad.
41. The Administrator, Government Pleaders, Hyderabad.
42. The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
43. The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
44. The Secretary, A.P. H.C. Legal Services Committee, Hyderabad.
45. The Registrar, Income Tax Appellate Tribunal, Hyderabad.
46. The Registrar, Special Court under the A.P. Land Grabbing Prohibition Act, Hyderabad.
47. The Director of Prosecutions, Hyderabad.
48. The Presiding Officer, Court of the Special Judge for trial of Embezzlement of Funds in Social Welfare Department, Nampally, Hyderabad
49. The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently)
50. The President, A.P. Judicial Officer's Association, Hyderabad.
51. The Secretary, Junior Officers' Association, High Court of A.P., Hyderabad.
52. The President, A.P. High Court Service Association, High Court of A.P., Hyderabad.
53. The President, Court Masters and Personal Secretaries to the Hon'ble Judges' Association, High Court of Andhra Pradesh, Hyderabad.
54. The President, A.P. High Court Advocates' Association, High Court Buildings, Hyderabad.
55. The Secretary, Advocates Clerks Association, High Court of A.P., Hyderabad.
56. The Secretary, A.P. State Judicial Employees Association, Criminal Courts Compounds, Red Hills, Nampally, Hyderabad.

57. The General Secretary, A.P. Judicial Class IV Employee's Association,  
c/o District Court, Chittoor.
58. The Secretary to Government, Home (Courts) Department, Hyderabad.
59. The Commissioner, Information & Public Relations, Hyderabad.  
(with a request to publish the notification in all local dailies)
60. The Director, All India Radio, Public Gardens, Hyderabad
61. The Director, Doordarshan Kendra, Ramanthpur, Hyderabad.
62. The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi  
Andhra Jyothi, Vaartha, The Hindu & Indian Express.
63. The Andhra Pradesh High Court Website address **hc.ap.nic.in**.
64. The State Informatics Officer, National Informatics Centre, A-Block,  
B.R.K.R. Bhavan, Tankbund Road, Hyderabad **(With a request to give wide publicity)**
65. The Overseer, High Court of A.P., Hyderabad.
66. SPARE.

